

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 343
TO BE ANSWERED ON 05/12/2023**

Audit Of Multi-State Cooperatives Societies

343: SHRI RAJU BISTA:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the details of various steps taken by the Government to strengthen the audit process of Multi-State Cooperative Societies;
- (b) whether any panel of auditors has been formed for the said purpose; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF COOPERATION

सहकारिता मंत्री (Shri Amit Shah)

(a) to (c): The Multi-State Cooperative Societies (MSCS) (Amendment) Act & Rules, 2023 have been notified on 03.08.2023 and 04.08.2023, respectively to strengthen governance, enhance transparency, increase accountability and reform electoral process, etc. in the Multi State Cooperative Societies by supplementing existing legislation and incorporating the provisions of Ninety-seventh Constitutional Amendment.

The following provisions have specifically been introduced for strengthening the audit process of Multi-State Cooperative Societies:

- i. A provision for Concurrent Audit has been introduced for Multi-State Cooperative Societies with turnover/deposits of more than 500 crore rupees from a panel of auditors approved by Central Registrar. Concurrent audit will ensure early detection of fraud or irregularities, if any, and accordingly prompt course corrections can be made.
- ii. Following two panels of auditors for Multi-State Cooperative Societies have been notified for financial year 2023-24:
 - 1) Panel of auditors for multi-State cooperative societies having an annual turnover/ deposit (as the case may be) of up to five hundred crore rupees for carrying out Statutory Audit.
 - 2) Panel of auditors for multi-State cooperative societies having an annual turnover/ deposit (as the case may be) of more than five hundred crore rupees for carrying out Statutory and Concurrent Audit.
- iii. A provision has also been introduced for determination by Central Government of accounting and auditing standards for multi-State cooperative societies.
